

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7474 OF 2008

M/S TOTAL TELEFILMS P.LTD.

Appellant (s)

VERSUS

M/S PRASAR BHARATI & ANR.

Respondent(s)

(With appln. for directions and office report )

Date: 24/12/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN (IN CHAMBERS)  
HON'BLE MR. JUSTICE G.S. SINGHVI

For Appellant(s) Mr. P.S. Narasimha, Adv.  
Mr. S. Khatri, Adv.  
Mr.Rajesh Goyal,Adv.

or Respondent(s) Mr. Vijay Hansaria, Sr.Adv.  
Mr.Parmanand, Adv.v.  
Mr. Rajiv Talwar ,Adv  
Mr. Dinkar Kalra, Adv.

UPON hearing counsel the Court made the following  
ORDER

Issue notice returnable on 12th January, 2009.

Mr. Rajesh Talwar, Advocate appears and waives service of notice  
on behalf of respondent No.1.

Dasti service, in addition, is permitted.

Let notice be issued to respondent No.2.

It is clarified that the pendency of this appeal shall not come in the  
way of the Prasar Bharati to consider the representation of the appellant, as  
and when filed.

[ Usha Bhardwaj ]  
Court Master

[ Vijay Dhawan ]  
Court Master